**No: HR-13013/1/2023-IBBI**

भारतीय दिवाला एवं शोधन अक्षमता बोर्ड

सातवाँ तल, मयूर भवन, शंकर मार्केट,

कनॉट सर्कस, नई दिल्ली - **110001**

दिनांक : **9** अक्तूबर **2023**

# परिपत्र

**विषय- भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (आईबीबीआई) में सलाहकार के रूप में काम करने के लिए 01 (एक) सेवानिवृत्त केंद्र सरकार अधिकारी (वेतन स्तर - 9 से 11) की संविदात्मक नियुक्ति।**

आईबीबीआई में पूरी तरह से अनुबंध के आधार पर पूर्णकालिक आधार (**full time basis**) पर सलाहकार के रूप में काम करने के लिए 01 (एक) सेवानिवृत्त केंद्र सरकार अधिकारी (वेतन स्तर -9 से 11 तक में सेवानिवृत्त) को नियुक्त करने का प्रस्ताव है।

2. पात्रता मानदंड, नियम एवं शर्तें और पारिश्रमिक इस प्रकार हैं:-

| | | |
|---|---|---|
| **(i)** | नियुक्त किये जाने वाले सलाहकारों की संख्या | **01** (एक) |
| **(ii)** | पात्रता शर्त | स्थापना, स्टोर प्रबंधन, सामान्य प्रशासन और संबंधित कार्यों के क्षेत्र में 10 वर्षों से अधिक अनुभव वाला केंद्र सरकार का अधिकारी जो वेतन स्तर 9 से 11 में सेवानिवृत्त हुआ हो। |
| **(iii)** | कार्य का दायरा | अनुलग्नक ए के अनुसार |
| **(iv)** | इंगेजमेंट की अवधि | सलाहकार के रूप में प्रारंभिक नियुक्ति एक वर्ष की अवधि के लिए होगी, जिसे आईबीबीआई की आवश्यकता, संबंधित सलाहकारों के प्रदर्शन और स्वास्थ्य के आधार पर बढ़ाया जा सकता है। |
| **(v)** | कार्यस्थल | नई दिल्ली |
| **(vi)** | उम्र सीमा | आवेदन प्राप्त करने की अंतिम तिथि तक 63 वर्ष से कम। |
| **(vii)** | पारिश्रमिक | वित्त मंत्रालय, व्यय विभाग के निर्देशों के अनुसार निश्चित मासिक पारिश्रमिक यानी अंतिम वेतन घटा मूल पेंशन और सेवानिवृत्ति के समय स्वीकार्य परिवहन भत्ता।<br>हालाँकि, सलाहकार के रूप में नियुक्त सेवानिवृत्त कर्मचारियों को उनकी सेवानिवृत्ति के समय उनकी पात्रता के अनुसार, आधिकारिक दौरे पर टीए/डीए, यदि कोई हो, की अनुमति दी जा सकती है।<br>कोई महंगाई भत्ता देय नहीं है.<br>कोई एचआरए, भविष्य निधि, पेंशन, बीमा, ग्रेच्युटी, मेडिकल अटेंडेंस उपचार, वरिष्ठता, पदोन्नति आदि या नियमित सरकारी सेवक के लिए उपलब्ध कोई अन्य लाभ देय नहीं है। इस प्रकार निर्धारित पारिश्रमिक की राशि अनुबंध की अवधि के लिए अपरिवर्तित रहेगी और अनुबंध अवधि के दौरान कोई वार्षिक वृद्धि/प्रतिशत वृद्धि नहीं होगी। |

| | | |
|---|---|---|
| (viii) | छुट्टी | सेवा के प्रत्येक पूर्ण माह के लिए 1.5 दिन का सवैतनिक अवकाश। संविदा अवधि के दौरान निर्धारित से अधिक छुट्टी लेने पर 'नो वर्क नो पे' लागू होगा। एक कैलेंडर वर्ष से अधिक छुट्टी जमा करने की अनुमति नहीं है। |
| (ix) | कार्य घंटे | कार्य का समय प्रातः 9:30 बजे से सायं 6:00 बजे तक होगा। (सोमवार से शुक्रवार)। स्वीकार्य समेकित पारिश्रमिक के अलावा कोई अतिरिक्त मुआवजा नहीं दिया जाएगा, भले ही कोई व्यक्ति सामान्य कार्यालय समय या किसी गैर-कार्य दिवस के बाद कार्यालय में उपस्थित हो।<br><br>लॉकडाउन / सरकार के निर्देश की किसी भी स्थिति में घर से काम करना आवश्यक होगा। |
| (x) | कार्य अनुभव | भारत सरकार में संबंधित क्षेत्र में कार्य करने का अनुभव |
| (xi) | समान्य नियम और शर्तें | योग्य सेवानिवृत्त अधिकारियों का स्वास्थ्य अच्छा होना चाहिए। सलाहकार को अनुबंध के दौरान और अनुबंध की समाप्ति के बाद भी उसके द्वारा संभाली गई जानकारी की पूर्ण गोपनीयता और गोपनीयता बनाए रखनी चाहिए, ऐसा न करने पर सलाहकार उचित कार्रवाई के लिए उत्तरदायी होगा। इसके लिए उसे एक नॉन-डिस्क्लोजर अंडरटेकिंग देनी होगी।<br>सलाहकार को आवश्यक कौशल, परिश्रम, दक्षता और मितव्ययता से उसे सौंपे गए कर्तव्यों/सेवाओं का पालन करना होगा। नियुक्ति में शामिल होने के लिए सलाहकार किसी भी टीए/डीए का हकदार नहीं होगा। |
| (xii) | इंगेज्मेंट की समाप्ति | सलाहकार के रूप में इंगेज्मेंट को बोर्ड द्वारा किसी भी समय बिना कोई कारण बताए 15 दिन का नोटिस देकर समाप्त किया जा सकता है। हालाँकि, यदि कोई सलाहकार इस्तीफा देना चाहता है, तो उसे इस्तीफा देने से पहले 15 दिन की अग्रिम सूचना या उसके बदले में पारिश्रमिक देना होगा। |
| (xiii) | आवेदन प्राप्त करने की अंतिम तिथि | इस विज्ञापन के प्रकाशन से 30 दिन। |

3. जो व्यक्ति ऊपर उल्लिखित पात्रता मानदंडों को पूरा करते हैं और ऊपर उल्लिखित नियमों और शर्तों पर सलाहकार के रूप में कार्य करने के इच्छुक हैं, उन्हें प्रकाशन के 30 दिनों के भीतर अनुलग्नक-बी के रूप में संलग्न निर्धारित प्रारूप में अपना आवेदन जमा करना होगा। आवेदन निम्नलिखित पते पर या मेल द्वारा भेजा जा सकता है

इमेल - **personnel@ibbi.gov.in**

पता - **Deputy General Manager (HR)**
**Insolvency and Bankruptcy Board of India**
**7th Floor Mayur Bhawan, Near Shankar Market**
**New Delhi-110001**

4. इसके अलावा, चयन उद्देश्य के लिए, चयन समिति का निर्णय अंतिम और सभी उम्मीदवारों के लिए बाध्यकारी होगा। अधूरी जानकारी के साथ प्राप्त या अंतिम तिथि/समय के बाद प्राप्त आवेदन पर विचार नहीं किया जाएगा और बिना किसी अतिरिक्त सूचना के सरसरी तौर पर खारिज कर दिया जाएगा।

5. आईबीबीआई के पास इस विज्ञापन के तहत अधिक, कम या किसी को नहीं चुनने का अधिकार सुरक्षित है। बोर्ड किसी भी आधार पर विज्ञापन को पूर्ण या आंशिक रूप से रद्द करने का अधिकार सुरक्षित रखता है। सभी मामलों में बोर्ड का निर्णय अंतिम और बाध्यकारी होगा, और इस संबंध में किसी भी पत्राचार पर विचार नहीं किया जाएगा।

**Sd/-**

(रवि कुमार वशिष्ठ)
उप महा प्रबंधक (मानव संसाधन)
**011-23462870/2968**

**अनुलग्नक / Annexure- ‘A’**

**Job responsibility / Scope of work – Consultant on contract basis**

1) Preparation and Maintenance of Stock Register.
2) Preparation of RFP/ EOI / Bid Documents.
3) Work related to Offline contracts / Gem Contracts.
4) Thorough Knowledge of GFR and Purchase procedure.
5) Awareness of various existing rules guidelines of DOE related to the work.
6) Work related to organising meeting, conference, seminar etc at inside/outside office.
7) Knowledge of Computer / MS word / MS Excel.

अनुलग्नक - बी

# अनुबंध के आधार पर भारतीय दिवाला एवं अशोधन अक्षमता बोर्ड में सलाहकार के पद के लिए आवेदन

1. आवेदित पद : सलाहकार **/ Consultant**

2. विशेषज्ञता (यदि कोई हो) :

3. लिंग : पुरूष / महिला / अन्य

4. आवेदक का नाम: -----------------------------------------------------------------------

(साफ अक्षरो में)

**5.** पिता/माता/पति का नाम:

_______________________________________________________________

(साफ अक्षरो में)

6. जन्मतिथि (DD/MM/YYYY) ------------------------,

उम्र **(8 नवंबर 2023 को)** ------------------------

7. पत्राचार का पता:

-----------------------------------------------------------------------------

-----------------------------------------------------------------------------

8. ईमेल:

(आईबीबीआई से सभी संचार आपके द्वारा दिए गए इस ईमेल पते पर किए जाएंगे)।

9. टेलिफोन एवं लैंडलाइन नंबर

10. शैक्षिक/व्यावसायिक/तकनीकी योग्यता (कक्षा 10वीं से प्रारंभ)। यदि आवश्यक हो तो कृपया एक अलग शीट संलग्न करें।

| Examination passed | Discipline/ Specialization /Subject | Board/ University | Year of Passing | Duration of course (In Months) | Percentage of marks | Division |
|---|---|---|---|---|---|---|
| | | | | | | |
| | | | | | | |

11. वर्तमान से लेकर अतीत तक का कार्यानुभव। यदि आवश्यक हो तो कृपया एक अलग शीट संलग्न करें। कृपया पहले ली गई प्रतिनियुक्ति की अवधि, प्रकृति और उसका विवरण बताएं।

| Department / Organization | Designation and Pay Band and Grade Pay / Scale | From | To | Brief description of duties |
|---|---|---|---|---|
| | | | | |
| | | | | |

12. सेवा निवृत्ति का ब्योरा

| | |
|---|---|
| सेवानिवृत्ति की तारीख और पद/वेतन स्तर जहां से सेवानिवृत्त हुए (सेवानिवृत्ति आदेश की प्रति संलग्न करें) | |
| मंत्रालय एवं विभाग का नाम जहां से सेवानिवृत हुए है | |
| पी पी ओ नंबर (प्रतिलिपि संलग्न करें) | |
| सेवानिवृत्ति के समय मिलने वाला यात्रा भत्ता | |

13. अतिरिक्त जानकारी, यदि कोई हो, जिसे आप पद के लिए अपनी उम्मीदवारी के समर्थन में उल्लेख करना चाहेंगे।

**उम्मीदवार द्वारा हस्ताक्षरित घोषणा**

मैं ---------------------------------, एतद्वारा घोषणा करता हूं कि ऊपर दिए गए विवरण मेरी जानकारी के अनुसार सत्य और सही हैं। मैं समझता हूं और सहमत हूं कि चयन से पहले या बाद में किसी भी समय कोई जानकारी गलत/गलत/अधूरी या अपात्रता पाए जाने पर मेरी उम्मीदवारी खारिज कर दी जाएगी और मैं इस संबंध में आईबीबीआई के निर्णय से बंधा रहूंगा। परिपत्र में उल्लिखित इंगेज्मेंट के सभी नियम और शर्तें मुझे स्वीकार्य हैं।

| | |
|---|---|
| तिथि | हस्ताक्षर - |
| स्थान | आवेदक का नाम ------------------------ |

No: HR-13013/1/2023-IBBI
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

7th Floor Mayur Bhawan, Near Shankar Market, New Delhi
Dated : 9th October 2023

CIRCULAR

**Subject:- Contractual engagement of 01 (one) retired Central Government Officer (Pay Level-9 to 11) as Consultant in Insolvency and Bankruptcy Board of India (IBBI).**

It is proposed to engage 01 (one) retired Central Government Officer (Retired from Pay Level-9 to 11) to work as consultant on full time basis in the IBBI purely on contractual basis.

2. The eligibility criteria, terms and conditions and remuneration are as follows:-

| | | |
|---|---|---|
| (i) | Number of consultants to be engaged | 01(one) |
| (ii) | Eligibility condition | Central Government officer with more than 10 years of experience in the field of establishment, store management, general administration and related work who has retired in the pay level 9 to 11. |
| (iii) | Scope of Work | As per Annexure- 'A'. |
| (iv) | Period of engagement | The initial engagement as consultant shall be for a period of one year, which may be extended, based on requirement of the IBBI, performance and health of consultant(s) concerned. |
| (v) | Job Location | New Delhi |
| (vi) | Age Eligibility | Less than 63 years as on closing date for receipt of applications. |
| (vii) | Remuneration | Fixed monthly remuneration as per the directions of Ministry of Finance, DOE i.e. Last pay drawn minus basic pension plus Transport Allowance admissible at the time of retirement.<br>However, retired employees engaged as consultant's may be allowed TA/DA on official tour, if any, as per their entitlement at the time of their retirement.<br><br>No Dearness Allowance is payable.<br><br>No HRA, Provident Fund, Pension, Insurance, Gratuity, Medical Attendance Treatment, Seniority, Promotion etc. or any other benefits as available to the regular Government Servant. The amount of remuneration so fixed shall remain unchanged for the term of contract and there will be no annual increment/ percentage increase during the contract period. |

| | | |
|---|---|---|
| (viii) | Leave | 1.5 days of paid leave for each completed month of service. 'No work no pay' will be applicable during the period of contract, if more than prescribed leave will be taken. Accumulation of leave beyond a calendar year is not allowed. |
| (ix) | Working hours | Working hours shall be from 9:30 a.m. to 6:00 p.m. (Monday to Friday). No extra compensation will be paid apart from consolidated remuneration admissible even if a person attends office beyond normal office hours, or any non-working day.<br><br>Will be required to work from home in any condition of lockdown/ Govt. Instructions |
| (x) | Working experience | Working experience of the relevant field in the Government of India |
| (xi) | General Terms Conditions | Eligible retired officers should be in good health.<br><br>The Consultant should maintain absolute confidentiality and secrecy of the information handled by him/her during the contract and even after termination of Contract, failing which the Consultant will be liable for suitable action. For this, he/she is required to give a non- disclosure undertaking.<br><br>The consultant shall have to perform duties/ services as assigned to him/her by necessary skills, diligence, efficiency and economy. The consultant shall not be entitled to any TA/DA for joining the appointment. |
| (xii) | Termination of Engagement | The engagement as Consultant can be terminated by the Board at any time without assigning any reason thereof by giving them 15 days' notice. However, in case a Consultant wishes to resign, he will have to give 15 days advance notice or remuneration in lieu thereof before resigning from the engagement. |
| (xiii) | Last date for receipt of application | 30 days from publication of this advertisement |

3. The persons who fulfil the eligibility criteria as mentioned above and willing to work as consultant on the terms and conditions mentioned above, must submit their application, in the prescribed format enclosed as Annexure-B, to reach physically within 30 days of publication of this advertisement at the following address or submitted over mail to personnel@ibbi.gov.in : -

Deputy General Manager (HR)
Insolvency and Bankruptcy Board of India
7th Floor Mayur Bhawan, Near Shankar Market
New Delhi-110001

4. Further, for selection purpose, decision of the Selection Committee will be final and binding on all candidates. Application received with incomplete information or received beyond the closing date/ time will not be considered and summarily rejected without any further communication.

5. IBBI reserves the right to select more, less or not select anyone against this advertisement. The Board reserves the right to cancel the Advertisement fully or partly on any grounds. The decision of the Board in all matters would be final and binding, and no correspondence in this regard would be entertained.

Sd/-
(Ravi Kumar Vashisht)
DGM (HR)
011-23462870/2968

**<u>Annexure- ‘A’</u>**

**<u>Job responsibility / Scope of work – Consultant on contract basis</u>**

1. Preparation and Maintenance of Stock Register.
2. Preparation of RFP/ EOI / Bid Documents.
3. Work related to Offline contracts / Gem Contracts.
4. Thorough Knowledge of GFR and Purchase procedure.
5. Awareness of various existing rules guidelines of DOE related to the work.
6. Work related to organising meeting, conference, seminar etc at inside/outside office.
7. Knowledge of Computer / MS word / MS Excel.

ANNEXURE-B

**APPLICATION FOR THE POST OF CONSULTANT IN THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA ON CONTRACTUAL BASIS**

**1.** Post applied for : Consultant

**2.** Specialization (If any) :

**3.** Gender : Male / Female / Others

**4.** Name of the Candidate: -------------------------------------------------------------------

(IN CAPITAL LETTERS)

5. Father's /Mother's / Husband's Name:

_______________________________________________

(IN CAPITAL LETTERS)

**6.** Date of Birth (DD/MM/YYYY) -----------------------,

Age as on ($8^{th}$ November 2023) -----------------------,

**7.** Address for communication:

------------------------------------------------------------------------

------------------------------------------------------------------------

**8.** Email address:

(All communications from the IBBI will be made to this e-mail address given by you).

**9.** Contact Numbers:

Mobile/Landline:

**10.** Educational / Professional / Technical Qualification (Starting from Class

(10th onwards). Please attach a separate sheet if required.

| Examination passed | Discipline/ Specialization /Subject | Board/ University | Year of Passing | Duration of course (In Months) | Percentage of marks | Division |
|---|---|---|---|---|---|---|
| | | | | | | |
| | | | | | | |

**11.** Experience starting from present to previous. Please attach a separate sheet, if required. Please specify period and nature of deputation undertaken earlier and details thereof.

| Department / Organization | Designation and Pay Band and Grade Pay / Scale | From | To | Brief description of duties |
|---|---|---|---|---|
| | | | | |
| | | | | |

**12.** Details of Retirement

| | |
|---|---|
| Date of retirement and the post/pay level from which retired (Enclose copy of retirement order) | |
| Name of Ministry/Department from which retired | |
| PPO Number (enclose copy) | |
| Travelling Allowance drawn at the time of retirement | |

**13.** Additional information, if any, which you would like to mention in support of your candidature for the post.

Declaration to be signed by the Candidate

I -----------------------------, do hereby declare that particulars furnished above are true and correct to the best of my knowledge. I understand and agree that in the event of any information being false/ incorrect/ incomplete or ineligibility being detected at any time before or after the selection, my candidature is liable to be rejected and I will be bound by the decision of IBBI in this regard. All the terms and conditions of engagement as mentioned in the circular are acceptable to me.

Date : Signature -

Place Name of Applicant -----------------------------